


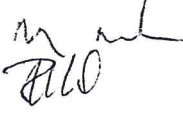
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/114/(IB)/2017
NAME OF THE PETITIONERS : E-TRAVEL SOLUTIONS IND PVT LTD
NAME OF THE RESPONDENT : ROC CHENNAI
UNDER SECTION : 252(3)

S.No.	Name (in Capital)	Represented by	Signature
1	M MURALI	E travel solutions (india) Pvt Applicant	
	B-SRIDHAR	Dy ROC	

ORDER

Shri M Murali, PCS representing the applicant present. Shri B Sridhar, Dy.ROC present. Heard both the sides. Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)

bc